

ITEM NO.801(MM)

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1480/2015

NARESH PUROHIT

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 06-08-2024 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Appellant(s)

Ms. Manju Jetley, AOR

For Respondent(s)

Mr. Dhananjai Jain, AOR

UPON being mentioned the Court made the following
O R D E R

List on 26.09.2024.

Accordingly, IA No.67548/2024 is allowed.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)